

The Central Civil Services (Conduct) Rules, 1964  
Rule 18 Movable, Immovable and Valuable Property:

The Schedule

[See Rule 18 (1)]

Return of Assets and Liabilities as on:- 2-10-2013

1. Name of the Government Servant in full:- PURENDER VAIDYA.
2. Service to which he belongs to:- Himachal Judicial Service (DISTT Judge)
3. Total length of service up to date:-  
(I) In Non-Gazetted Rank:-  
(II) In Gazetted Rank:- 24 years 10 months
4. Present post held and place of posting:- DISTT - K SERIKINS Judge Kullu
5. Total annual income from all sources Rs. 15,50,790  
during the calendar year immediately preceding the 1st day of January, 2013:- on 31st March 2013.

**Declaration:-**

I hereby declare that the return enclosed namely Forms I to V are complete, true and correct as on 2-10-2013 to the best of my knowledge and belief, in respect of information due to be furnished by me under the provisions of sub rule (1) of Rule 18 of CCS (Conduct) Rules, 1964.

Date:- 2nd Oct 2013

Signature:- P. Vaidya

Note 1:- This return shall contain particulars of all assets and liabilities of the Government servant either in his own name or in the name of any other person.

Note 2:- If a Government servant is a member of Hindu Undivided Family with coparcenaries rights in the properties of the family either as a 'Karta' or as a member, he should indicate in the return in Form No.1 the value of his share in such property and where it is not possible to indicate the exact value of such share, its approximate value. Suitable explanatory notes may be added where necessary.

**FORM NO.1.**

Statement of immovable property on first appointment as on 2-10-2013 (e.g. Lands, House, Shops, other Buildings etc)

Sr. No.	Description of Property	Precise location (Name of Distt; Division, Taluka & Vill. In which the property is situated and also the distinctive No. etc.)	Area of land (in case of land and buildings)	Nature of land in case of landed property.	Extent of interest	If not own name, state in whose name held and his/ her relationship, if any to the Govt. servant.	Date of acquisition	How acquired? Whether by purchase, mortgage, lease, inheritance, gift or otherwise) and name with details of person/ persons from whom acquired (address and connection of the Govt. servant, if any, with the person/ persons concerned)	Value of the property	Particulars of sanction of prescribed authority, if any.	Total annual income from the property	Remarks
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.	13.
1.	Type d 3 Bed Room Flat	Flat No 3 Block No 31 Phase III Sector II New Shimla H.P.	About 101 Sq.m.	Residential	Full owner	—	20-7-07	By way of registered free hold lease from Housing Board.	Ru 16,75,200	Letter No. HMC 1912/4-192-88-111555 dt. 2.5.55 signed by —	Approved Nil.	
2.	House & Land at Bhiyuli Mandi H.P.	Khatokhartai No. 130/153 Ichama No. 355/195 Bhiyuli Mandi Sadar Mandi	0-9-11 Bigha	Residential cum agriculture	1/4 Share		Aug 2011 after the death of father	By way of inheritance	About 20 lakh.	—	Nil.	

Date:-

2nd Oct 2013.

Signature:-

Name of Govt. Servant:-

*Purander Vardya*

**FORM NO.II.**

Statement of liquid assets on first appointment as on 2-10-2013,

(1) Cash and bank balance exceeding 3 months emoluments.

(2) Deposits, loans, advances and investments (such as shares, securities, debentures, etc.)

Sr. No.	Description	Name & address of company, Bank etc.	Amount	If not in own name, name and address of person in whose name held and his/her relationship with the Govt. servant.	Annual income derived	Remarks.
1.	2.	3.	4.	5.	6.	7.
1.	FD's in S.B.I Kullu	S.B.I. Kullu	Rs 495801	own name. Also shown in Income Tax Return	Rs 38873	
2.	PPF.	S.B.I. Kullu A/c. 00000033008676522 (00000033008676522)	870486.	own name.		
3.	Gold. 45gms.		About 50 thousand when purchased.	own name.	Nil.	
4.			Acquired			

Date:- 2nd oct 2013

Signature:- Premendra Vaidya

Name of Govt. Servant:-

FORM NO.III.

Statement of movable property on first appointment as on ...2 Oct, 2013

Sr. No.	Description of Item	Price value at the time of acquisition and/ or the total payments made up to the date of return, as the case may be in case of articles purchased on hire purchase of installments basis.	If not in own name, name and address of the person in whose name and his/ her relationship with the Govt. servant.	How acquired with approximate date of acquisition?	Remarks
1.	2.	3.	4.	5.	6.
1.	Gold 45 gram.	About 50 thousand when acquired.	own name.	By gift from parents & purchase from own income.	
2.	Zen Car HP 24-5300 2004 Model.	About 2 Lakh when acquired in 2009.	Gift from wife who is also a Sr. class I Gazetted officer	Gift from wife.	

Date:- 2nd Oct 2013

Signature:- Puneet Kumar  
Name of Govt. Servant:-

**FORM NO.IV.**

Statement of movable property on first appointment as on 2-10-2013

Insurance Policies

Provident Fund

Sr. No.	Policy No. & Date of Policy	Name of Insurance Company	Sum insured/ date of maturity	Amount of annual premium.	Type of Provident Fund/ GPF/ CPF Account No.	Closing balance as last reported by the Audit/ Accounts Officer alongwith the date of such balance.	Contribution made subsequently	Total	Remarks (If there is dispute regarding closing balance, the figures according to the Govt. servant should also be mentioned in this column).
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
	LIC Policy No. 160186087. in the year of 1989 for 25 years.	LIC.	Rs 25000/- Maturity in 2014.	Rs 1600/-	A.P.F No HP-03 - 2135  PPF No 000003300867 6522 S.B.J. Kullu.	Rs 3362590 in March 2013.  Rs 1870486 till date.	Rs 50,000/- per month.		

Date:- 2nd oct 2013

Signature:- Premendra Vardiy  
Name of Govt. Servant:-

**FORM NO.V.**

Statement of Debts and Other Liabilities on First Appointment as on 2-10-2013

Sr. No.	Amount	Name and Address of creditor	Date of incurring Liability	Details of Transaction	Remarks
1.	2.	3.	4.	5.	6.
1.	Rs 4,11,593 out of Rs 7 Lakh Loan from S.B.I. Kullu. raised in 2006.	S.B.I. Kullu.	01/2006	For the purchase of flat at New Sharda instructed & sent to Honble High Court and accordingly permission granted vide letter dt. 25 May 2006 No.HHC/GA2/M- 192/88-1-11155	

Date:- 2nd oct 2013

Signature:- Purander Vardag

Name of Govt. Servant:- \_\_\_\_\_